

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

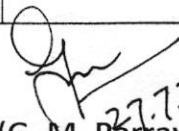
No. 572

Dated: 27.07.2017

Sanction is hereby accorded to the retirement on Superannuation of below mentioned Officers of Subordinate Courts of the State (**State Cadre**) with effect from the dates shown against their respective names:

S. No.	Name of the Official S/Shri	Present Posting	D.O.B.	Retirement
1	Bashir Ahmed Khan	Accounts officer, PDJ Court, Anantnag	07.04.1958	30.04.2018
2	Umar Hayat Khan	Accounts officer, PDJ Court, Kathua	10.02.1958	28.2.2018

By order.



(G. M. Parray)
(Joint Registrar)

No. 1670-83/PSY-06

Dated: 27-07-2017

Copy to:-

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K for information.
- 3-4) Pr. District & Sessions Judge, Anantnag/Kathua for information and necessary action.
The concerned Presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
- 5) Chief Accounts Officer, High Court of J&K at Srinagar.
- 6) Incharge NIC for uploading in High Court website.


Joint Registrar